

(b) what other steps the Union Government have taken or propose to take to remove the difficulties faced by commercial banks in Orissa due to lack of adequate staff ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). It is a fact the State Government of Orissa has suggested setting up of a separate Banking Service Recruitment Board (BSRB) for the State of Orissa in Bhubaneswar. Recruitment to officers cadre of banks is made on all India basis. For purposes of clerical recruitment the State of Orissa falls within the jurisdiction of BSRB, Eastern Group, Calcutta; the other areas in its jurisdiction being West Bengal, Bihar and Andaman & Nicobar Islands. Until sometime ago, this Board was also making recruitment for the entire North-Eastern Region. For the North-Eastern Region now there is a separate Board at Gauhati. It is expected that with this reduced area of responsibility BSRB Calcutta would be able to meet the requirements of the banks within its entire jurisdiction adequately and more speedily. It may not be possible to set up a separate Board for each State.

Iron ore Exported by MMTC through Visakhapatnam Harbour

6486. SHRI ANANTHA RAMULU MALLU : Will the Minister of COMMERCE be pleased to state :

(a) the details regarding the quantity of iron ore exported by MMTC during the 1980-81 through Vishakhapatnam Outer Harbour ;

(b) whether Government propose to export more iron ore fines from the said harbour ; and

(c) if so, the details regarding the total amount earned through the export of iron ore fines during the year 1980-81 ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) A quantity of 56.61 lakh tonnes of iron ore was exported through Visakhapatnam Outer Harbour during 1980-81.

(b) Efforts are being made by M.M.T.C. to increase the export of iron ore fines from Vizag Outer Harbour.

(c) During 1980-81, an amount of Rs. 9.06 crores was earned through export of iron ore fines from Vishakhapatnam port.

Setting up Cantonment at Hoshiarpur (Punjab)

6487. PROF. NARAIN CHAND PARASHAR : Will the Minister of DEFENCE be pleased to state :

(a) whether any decision has been taken to set up a Cantonment at Hoshiarpur (Punjab) ; and

(b) if so, the likely date by which it would be set up ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) A proposal for establishment of a Cantonment at Hoshiarpur is under consideration of the Government.

(b) It is not possible to indicate at this stage any time-frame by which the Cantonment would be set up.